

**THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**M.A. No.142/2018**

**Un-numbered Company Appeal (AT) (Insolvency) No. \_\_\_/2018**  
**(F.No.03/07/2018/NCLAT/UR/566)**

**In the matter of:**

Earth Infrastructures Ltd. .... Appellant

Versus

Deepak Khanna .... Respondent

Appearance: Ms. Harshita Sharma, Advocate for the Appellant

**11.09.2018**

As prayed by the learned Lawyer appearing for the Appellant,  
put up after two weeks, i.e., on 25.09.2018 before the Registrar  
Court.

(Abni Ranjan Kumar Sinha)  
Registrar